

TDSAT SEMINAR
On
**“Fundamentals & Future of Dispute Resolution in
ABC&T (Airport, Broadcasting, Cyber & Telecom)”**
Mumbai, 24th March, 2018

09.30 am to 10.00 am	Registration of delegates
INAUGURAL SESSION	
10.00 am to 10.02 am	Lighting of the Lamp
10.02 am to 10.05 am	Felicitation of the dignitaries.
10.05 am to 10.15 am	Opening remarks by Mr. B.B. Srivastava , Hon'ble Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.15 am to 10.25 am	Address by Hon'ble Mr. Justice S. S. Kemkar , Judge, High Court of Bombay (Chief Guest)
10.25 am to 10.35 am	Inaugural Address by Hon'ble Mr. Justice Sharad Arvind Bobde , Judge, Supreme Court of India
10.35 am to 10.45 am	Concluding Remarks by Hon'ble Mr. Justice Shiva Kirti Singh , Chairperson, TDSAT
10.45 am to 10.50 am	Vote of Thanks by Mr. Manjul Bajpai , President, Telecom Lawyers Association
10.50 am to 11.10 am	TEA BREAK
BUSINESS SESSION - 1	
PRESENTATIONS/ TALKS moderated by Mr. A. K. Bhargava , Hon'ble Member, TDSAT	
11.10 am to 11.25 am	Mr. Ashutosh Kumbhakoni , Advocate General, Govt. of Maharashtra on “Rights & Remedies under the IT Act, 2000”
11.25 am to 11.40 am	Mr. Rajan S. Mathews , Director General, COAI on “Where is the Industry and where it is going”
11.40 am to 11.55 am	Mr. Rajesh Agrawal , Former Adjudicating Officer, Govt. of Maharashtra on “Cyber Jurisprudence - Role of Adjudicating Officers”
11.55 am to 12.10 pm	Mr. Pawan Duggal , Advocate on “Today's Cyber and online Disputes and their adjudication”
12.10 pm to 12.25 pm	DISCUSSION
BUSINESS SESSION – 2	
PRESENTATIONS/ TALKS moderated by Mr. B. B. Srivastava , Hon'ble Member, TDSAT	
12.25 pm to 12.40 pm	Mr. R.N. Choubey , Secretary, Ministry of Civil Aviation on “Development of Airport Sector”
12.40 pm to 12.55 pm	Mr. S. Machendranathan , Chairman, AERA on “Trends in economic regulation of Airports”.
12.55 pm to 1.10 pm	Mr. R. K. Jain , CEO, Mumbai International Airport Ltd., on “Attracting Investments in Indian Airports”
1.10 pm to 1.25 pm	DISCUSSION
1.25 pm to 2.25 pm	LUNCH BREAK
BUSINESS SESSION– 3	
PRESENTATIONS/ TALKS moderated by Mr. A. K. Bhargava , Hon'ble Member, TDSAT	
2.25 pm to 2.40 pm	Mr. N. K. Sinha , Secretary, Ministry of Information & Broadcasting on “Future of Broadcasting sector – Govt's perspective”
2.40 pm to 2.55 pm	Mr. U. K. Srivastava , Pr. Advisor, Telecom Regulatory Authority of India on “Regulatory challenges in a Digitally converged world”
2.55 pm to 3.10 pm	Mr. A. Mohan , President, Zee Network on “DAS under upcoming Regulations”
3.10 pm to 3.25 pm	Mr. Ashok Mansukhani , MD & CEO, Hinduja Media Group “Approaches to fair regulatory regime in an era of multi screen choices”
3.25 pm to 3.40 pm	Mr. Tejveer Bhatia , Advocate on “OTT – Do we need regulation”
3.40 pm to 3.55 pm	Mrs. Roop Sharma , President, Cable Operators Federation of India on “In view of Digitization policies, how to stay relevant in evolving business models”
3.55 pm to 4.10 pm	DISCUSSION
4.10 p.m.	Vote of thanks by Mr. Nasir Hussain , Advocate
TEA	

